

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.230 – IA/216(AHM)2024  
ITEM No.231 – IA/253(AHM)2024  
in  
**CP(IB) 77 of 2018**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

API Industries Pvt Ltd  
V/s  
State Bank of India

.....Applicant

.....Respondent

**Order delivered on: 03/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kiran Shah, FCA  
For the Respondent : None

**ORDER**

**IA/216(AHM)2024& IA/253(AHM)2024**

None present for respondent. Respondent has not filed reply till date. Ld. Counsel for the respondent is given last opportunity to file reply within one-week.

List for further consideration on 21.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**